

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH 'GULESTAN' BUILDING NO:6
PRESCOT ROAD, BOMBAY:1

Original Application No. 248/97

Thursday the 13th day March 1997

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

Mahadev N. Vanesa
Head Master,
Govt. High School
Nani Daman

... Applicant.

V/s.

The Union of India,
through H.E. the Administrator
Adm. Daman & Diu & DNH
Secretariat
Moti Daman

The Development Commissioner
Adm Daman & Diu & DNH
Secretariat
Moti Daman.

The finance Secretary
Adm Daman & Diu & DNH
Secretariat
Moti Daman

The Collector
Adm Daman & Diu
Collectorate, Daman
Moti Daman

The Collector
Adm Daman & Diu
Collectorate,
Diu

The Principal
Govt. Higher Secondary
School, Diu.

... Respondents.

ORDER (ORAL)

(Per Shri B.S. Hegde, Member (J))

Heard Applicant in person.

In this O.A. the applicant has not made out any case. In the circumstances the applicant is directed to make representation to the Competent Authority within one week from the date of receipt of this order. On receipt of the representation

: 2 :

the respondents are directed to dispose of the same within a period of two months. In case the applicant is aggrieved by the order passed by the respondents, he is at liberty to approach this Tribunal. Accordingly the O.A. is dismissed.

B.S. Hegde
(B.S. Hegde)
Member (J)

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